

GOVERNMENT OF INDIA  
MINISTRY OF MINES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2593**  
ANSWERED ON 10.03.2021  
**MINING SURVEILLANCE SYSTEM**

2593. SHRI SHANMUGA SUNDARAM K.:

Will the Minister of MINES be pleased to state:

- (a). Whether the Mining Surveillance System (MSS) established in 2016 to curb illegal mining is functioning properly;
- (b). If so, the details of illegal mining reported by various States and the action taken by the Government thereon;
- (c). The number of States that have established District Mineral foundation (DMF) under the scheme;
- (d). The amount collected by the agencies till date;
- (e). If not, the reasons therefor;
- (f). The total amount spent on high priority areas from the DMF, Statewise; and
- (g). The details of the amount spent in Karnataka under the scheme?

**ANSWER**

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS  
(SHRI PRALHAD JOSHI)

(a): Yes, Sir.

(b): In the initial phase (Phase-I) during the year 2016-17, total 296 triggers for major minerals have been generated across the country and sent to the respective State Governments for the field verification of these triggers. Out of the 296 triggers, the respective State Governments verified 287 triggers. Out of these 287 triggers, in 47 cases, unauthorized mining has been detected / confirmed.

In second phase of MSS during the year 2018-19, as on date 52 triggers for major minerals have been generated out of which 45 triggers have been verified. In 5 cases un-authorized mining was detected. Further, 130 triggers were generated for minor minerals out of which 104 triggers have been verified and in 9 cases un-authorized mining have been detected.

Apart from above, as per the Citizen Complaints Verification Report as on date, 18 field verification reports have been verified and 1 cases of unauthorized mining have been reported.

State wise breakup of trigger for unauthorized mining reported, inspection completed by State Government officials and based on it unauthorized mining detected as on date, is given at Annexure-I.

The MSS is used for facilitating the State Governments in detection of illegal mining. The triggers generated through MSS are sent to the respective State Governments for verification in the field through their district level officials. Thereafter, the action lies with the State Government.

(c): District Mineral Foundation Trust has been constituted in 21 States.

(d): Under DMF, total of Rs. 45,095.86 cr. has been collected by 21 States till January, 2021.

(e): Does not arise.

(f): The total amount spent on high priority areas from the DMF, Statewise is given in the Annexure II.

(g): In Karnataka, total of Rs.798.16 cr. has been spent till January 2021.

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## Annexure-I

STATE	I st PHASE TRIGGER REPORT			2nd PHASE TRIGGER REPORT						CITIZEN COMPLAINTS VERIFICATION REPORT		
	Total Trigger	Total Inspection	No. of Unauthorized Mining cases Reported	MAJOR MINERALS			MINOR MINERALS			Received	Verified	No. of Unauthorized Mining cases Reported
				Total Trigger	Total Inspection	No. of Unauthorized Mining cases Reported	Total Trigger	Total Inspection	No. of Unauthorized Mining cases Reported			
CHHATTISGARH	6	6	1	4	3		4	--		--	--	
HIMACHAL PRADESH	11	11		2	--		--	--		--	--	
MADHYA PRADESH	46	46	5	4	4		--	--		3	2	1
KARNATAKA	35	35	1	4	4		12	12		4	4	
MEGHALAYA	8	1		--	--		--	--		--	--	
RAJASTHAN	23	22	1	8	8		37	35	1	6	1	
GUJARAT	32	32	12	7	7	2	27	27	4	9	9	
TAMIL NADU	29	29	10	7	4	1	10	7	1	12	0	
ODISHA	20	20		2	2		--	--		--	--	
MAHARASHTRA	8	7	1	3	3	1	2	--		--	--	
TELANGANA	6	6		--	--		3	3		1	1	
GOA	42	42	12	--	--		3	3		--	--	
JHARKHAND	1	1		1	--		11	4		3	--	
ANDHRA PRADESH	29	29	4	8	8	1	8	8		1	--	
JAMMU & KASHMIR	--	--		2	2		--	--		--	--	
HARYANA	--	--		--	--		4	2		5	--	
KERALA	--	--		--	--		5	3	3	--	--	
UTTAR PRADESH	--	--		--	--		4	--		1	--	
BIHAR	--	--		--	--		--	--		2	--	
CHANDIGARH	--	--		--	--		--	--		2	--	
UTTARAKHAND	--	--		--	--		--	--		1	1	
WEST BENGAL	--	--		--	--		--	--		3	--	
<b>TOTAL</b>	<b>296</b>	<b>287</b>	<b>47</b>	<b>52</b>	<b>45</b>	<b>5</b>	<b>130</b>	<b>104</b>	<b>9</b>	<b>53</b>	<b>18</b>	<b>1</b>

## Annexure-II

Amount in Crore

State	Total Amount Spent (in High Priority Area)
Andhra Pradesh	256.51
Chhattisgarh	2957.83
Goa	40.46
Gujarat	251.39
Jharkhand	2764.69
Karnataka	386.87
Maharashtra	597.62
Madhya Pradesh	1070.22
Odisha	3774.90
Rajasthan	535.86
Tamilnadu	235.93
Telangana	417.90
Assam	11.15
Bihar	0.76
Himachal Pradesh	0.55
Jammu & Kashmir	3.81
Kerala	0.00
Meghalaya	3.14
Uttarakhand	0.23
Uttar Pradesh	220.26
West Bengal	10.63
<b>Total</b>	<b>13540.71</b>